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Title : The Minister of State of the Ministry of Corporate Affairs laid a statement regarding status of implementation of recommendations contained in the 71st Report of the Standing Committee on Finance on Demands for Grants (2013-14), pertaining to the Ministry of Corporate Affairs.

THE MINISTER OF STATE OF THE MINISTRY OF CORPORATE AFFAIRS (SHRI SACHIN PILOT): I beg to lay this statement on the status of implementation of recommendations contained in the Seventy-first Report of the Standing Committee on Finance (15th Lok Sabha) on Demands for Grants (2013-14) of the Ministry of Corporate Affairs in pursuance of direction 73A of the Hon'ble Speaker, Lok Sabha.

In all, six recommendations were made by the Committee in the above report where action was required to be taken on the part of the Government. The Government has accepted 'in principle' all the recommendations of the Committee. The present status of implementation of the various recommendations made by the Committee is given in the Annexure to this Statement, which is laid on the Table of the House. I would not like to take the valuable time of the House to read out all the contents of the Annexure. I would request that this may be considered as read.
